MINISTRY OF WOMEN AND CHILD DEVELOPMENT
NOTIFICATION
New Delhi, the 6th August, 2015

S.O. 2131(E).—In pursuance of Section 3 of the National Commission for Women Act, 1990 (20 of 1990) the Central Government hereby nominates Ms. Rekha Sharma as Member of National Commission for Women.

2. Ms. Rekha Sharma shall hold office for a period of three years from the date of assumption of charge of office or until further orders, whichever is earlier.

[No. 9-2/2014-NCW (A)(Pt.)]
D. V. K. RAO, Under Secy.